

Title: Introduction of the Unorganised Labour Welfare Fund Bill, 1998.

15.21 hrs.

SHRI E. AHAMED (MANJERI): Sir, I beg to move for leave to introduce a Bill to provide for setting up a fund for the welfare of unorganised labour.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for setting up a fund for the welfare of unorganised labour."

The motion was adopted.

SHRI E. AHAMED (MANJERI): Sir, I introduce the Bill.

* Published in the Gazettee of India, Extraordinary Part-II, Section-2, dated 18.12.98